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Title: Introduction of the Constitution (Amendment) Bill,2005. (Amendment of articles 124 and 217).

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15.32 hrs.

CONSTITUTION (AMENDMENT) BILL, 2005*

(Amendment of articles 124 and 217)

MR. DEPUTY-SPEAKER: Item 44, Shri Abdullakutty.

SHRI ABDULLAKUTTY (CANNANORE): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ABDULLAKUTTY (CANNANORE): I introduce the Bill.

* Published in the Gazettee of India, Extraordinary, Part-II, Section-2, dated 13.5.2005.